

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N
Dated- Guwahati, the 9th December, 2019

No. HC.VII-167 (Pt.-VI)/2014/7252/A : Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi is **exempted** from attending the Training Course on "Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Officer", scheduled to be held from **17.12.2019 to 19.12.2019** at the Central Detective Training Institute, Kolkata.

No. HC.VII-167 (Pt.-VI)/2014/7253/A : Hon'ble the High Court has been pleased to **nominate** the following Judicial Officer to participate in a Training Course on "Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Officer", scheduled to be held from **17.12.2019 to 19.12.2019** at the Central Detective Training Institute, Kolkata-

Sl. No.	Name	Designation	Contact Details
1.	Shri Narayan Kuri	Chief Judicial Magistrate, Lakhimpur, North Lakhimpur	Mob. No. 99548-54392 e-mail: narayan21jaan@gmail.com

The Officer is to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VI)/2014/7254 - 7266/A dated 09.12.2019
Copy forwarded for information and necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action (in reference to the Notification No. HC.VII-167(Pt.-VI)/2014/7001/A, dated 25th November, 2019)
The Officer is placed on deputation for the programme on condition that (a) the Officer will be treated as on duty during the period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.
3. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata.
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.

6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The District & Sessions Judge, Hailakandi / Lakhimpur, North Lakhimpur.

He / she is requested to inform the concerned officer of his / her District accordingly.

8. Shri Yusuf Azaz, Chief Judicial Magistrate, Hailakandi
9. Shri Narayan Kuri, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur

For any queries regarding the programme, the participant may contact at
[Landline Number: 033-22841049/1184/0036, Fax Number: 033-22844578, Email- cdts.kol.bprd@nic.in Official website: cdtskolkata@nic.in]

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

By *8.12.19*
Registrar (Judicial)
8.12.19